

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

DATE: 6th January, 2016

Time: 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 541/2015	Anupam Ragav & Anr. Vs. State of Uttarakhand & Ors.	Ms. Pooja Dhar, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF
2.	Original Application No. 573/2015	Shailesh Singh Vs. Uttar Pradesh Government & Ors.	Mr. Shailesh Singh, Applicant in person
AFTER NOTICE			
3.	Execution Application No. 2/2015 (M.A. No. 1251/2015) in Original Application No. 469/2015	Amit Kumar Vs. State of Uttarakhand & Ors.	Ms. Pooja Dhar, Adv. for Applicant Mr. U. K. Uniyal, AG with Mr. Rahul Verma, AAG for R-1 Mr. Mukesh Verma, Adv. for R-5
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 127/2015 (M.A. No. 1106/2015)	M/s Walia Construction Vs. State of Punjab	Mr. A. R. Takkar, Adv. for Appellant Mr. Anil Soni, AAG for R-1, 2, 4 to 6 Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani & Mr. Ishaan Chawla, Advs. for R-7
5.	Original Application No. 469/2015	Amit Kumar Vs. State of U.K. & Ors.	Ms. Pooja Dhar, Adv. for Applicant Ms. Bhavna Aggarwal, Adv. for R-5 Mr. U. K. Uniyal, AG with Mr. Rahul Verma, AAG for State of Uttarakhand
6.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. B. V. Niren, Adv. for CGSC Mr. Bishwajit Dubey, Adv. for R-4, 5 & 6 Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for R-5
7.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Vipul Ganda, Mr. Santosh K. Giri & Mr. Tarun Mehta, Advs. for Applicant Mr. Bishwajit Dubey, Adv. for R-1, 2 & 4 Mr. B. V. Niren, Adv. for R-9 Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for CPCB
FOR HEARING			
8.	Original Application No. 117/2014	Shantanu Sharma Vs. Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Advs. for the Applicant. Mr. Vikas Malhotra and Mr. M. P. Sahay, Advs. For R-1 Mr. Rishabh Mehta with Mr. S. L. Gundli, Advs. For R-2. Mr. Vijay Chandra, Ms. Purva Chugh, Advs. For R-3.

			<p>Mr. Ardhendumauli Kr. Prasad & Mr. K.S. Parihar, Advs. For R-4. Mr. Sanyam Saxena, Adv. For R-6. Mr. K.V. Jagdishvaran and Mrs. G. Indira Adv. For R-8 & 68. Mr. Rudreshwar Singh, Adv. For R-9 & 41. Mr. Shubham Bhalla, Adv. For R-11 & 69. Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45. Mr. Jayesh Gaurav, Adv. For R-19. Mr. Mukesh Verma, Adv. For R-24. Mr. Sapam B. Meitei, Mr. Naresh Kumar Gaur & Mr. Z.H. Isaac Haiding, Advs. For R-26 & 53. Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. For R-28. Mr. Abhimanyu Garg, Adv. For R-30 & 59. Mr. Aruna Mathur and Mr. Yusuf Khan, Adv. For R-32 & 62. Mr. M. Yogesh Kanna with Ms. J. Janani, Advs. For R-33 & 63. Mr. Anil Shrivastav, Adv. For R-39. Mr. Sibho Sankar Mishra, Adv. For R-58. Mr. Devraj Ashok for State of Karnataka & Karnataka Pollution Control Board. Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv. for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Nicobar Islands</p>
9.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	<p>Ms. Pooja Dhar, Adv. for the Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R-2 to 5, 10&11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R – 19 Mr. Upendra Mishra, Adv. for State of Meghalaya Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman & Nicobar Island</p>
10.	Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015 & M.A. No. 694/2015)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	<p>Ms. Tasneema Ahmadi, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren, Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17, 36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112</p>

			<p>Mr. Bikas Kar Gupta, Adv.for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. forR-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. Yogesh Kanna, Adv. for R - 49 Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Mr. Manjit Singh, Sr. Adv. along with Ms. Nupur Chaudhary,Adv.for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R - 129 Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for State of Bihar & BPCB Mr. Anil Grover, AAG Ms. Hemantika Wah, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv.</p>
11.	Original Application No.188/2014	Toxics Links U.O.I & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant</p> <p>Mr. Vivek Chib & Mr. Asif Ahmed Adv. for R-1 Mr. Raj Kumar, Adv. With Mr. S.L. Gundli, Sr. L.O, CPCB for R-2 Mr. Ardhendumauli Kumar Prasad, Adv. for R-3 Mr. Ashutosh Choudhary & Upinder Singh, Adv. for R-4 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 & 35 Mr. Shurodeep Roy, Adv. for R-7 Ms. G. Indira and Mr. K.V. Jagdishvaran, Adv. for R-8 & 37 Mr. Rudreshwar Singh & Gopal Jha, Adv. for R-9 & 38 Mr. C.D Singh, AAG and Mr. Apurv Kwap,</p>

			<p>Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39</p> <p>Mr. Shubham Bhalla, Adv. for R-11</p> <p>MR. Varnika Singh &MR. Alok Kumar, Adv. for R-12 & 41</p> <p>Mr. Dinesh Jindal, L.O, DPCC for R-13 & 42</p> <p>Ms. Bansuri Swaraj, Ms. Snigdha Pandey and Ms. Shreya Bhatnagar, Adv. for R-14 & 43</p> <p>Mr. Anil Grover, AAG. For R-15 & 44</p> <p>Mr. D.K.Thakur and Mr. Shariq Ahmed, Adv. for R-16</p> <p>Mr. Vasudha Zubhi, Adv. for R-17</p> <p>Mr. Jayesh Gaurav, Adv. for R-18 & 47</p> <p>Mr. Avijit Bhushan for Mr. Jogy Adv. for R-20 & 49</p> <p>Mr. Sunny Choudhry, Adv. for R-21</p> <p>Mr. Tayenjam Momo Singh, Adv., for R-22</p> <p>Mr. Pragyan Pradip Sharma, Adv. for R-23 & 52</p> <p>Mr. K.V. Girish Chowdary, Adv. for R-24 & 53</p> <p>Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. for R-25</p> <p>Mr. Abhimanu Gard, Adv. for R-26 & 55</p> <p>Ms. Richa Kapoor, Adv. for R-27</p> <p>Ms. M. Yogesh Kanna, Adv. for R-29 & 58</p> <p>Mr. Anant A. Pavgi, Mr. Gopal Singh & Mr. Rituraj Biswa, Adv. for R-30 & 59</p> <p>Mr. Mukesh Verma, Adv. for R-31</p> <p>Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Adv. for R-32</p> <p>Mr. Guntur Prabhakar, Adv. for R-34</p> <p>Mr. Avijit Roy & Mr. Ranjan Mozundar Adv. for R-36</p> <p>Mr. C.D. Singh, AAG, for R-39</p> <p>Ms. Suryanrayana Singh, AAG for R-45</p> <p>Mr. Arif Sikander Mir, Adv. for R-46</p> <p>Mr. Devashish Bhaluka & Ms Anu Tyagi, Adv. for R-47</p> <p>Mr. G. M. Kawoosa and Ms. Antima Bazar, Adv. for R-48</p> <p>Mr. C.D.Singh, Adv. for R-50</p> <p>Mr. Aprajita Mukherjee for State of Meghalaya Adv. and Mr. Rituraj Biswas for R-51</p> <p>Mr. K. V. Girish Choudhary, Adv. for R-53</p> <p>Mr. Kirti Mritum, Adv. for R-54</p> <p>Mr. Anil Soni, Adv. for R-56</p> <p>Mr. Rahul Verma, Adv. for R-60</p> <p>Ms. Savitri Pandey Adv. for R-61</p> <p>Mr. S. Biswajit, and Ms.Kalyani, Adv. for R-62</p> <p>Ms. Aruna Mathur and Mr. Avnish Arputham, Adv. for R-64</p> <p>Mr. Amit Agarwal, Adv. For State of W. Bengal</p> <p>Mr. C.D. Singh, AAG, for SCECB</p> <p>Ms. Yogmaya Agnihotri, Adv. for CECB</p> <p>Ms. Alpana Poddar, Adv. for State of Rajasthan & RPCB</p> <p>Mr. Rudreshwar Singh, Adv. for State of Bihar & BSPCB</p> <p>Ms. Shubham Mahajan, Adv. for State of Daman & Dui & PCB</p> <p>Mr. Devraj Ashok, Adv. for State of Karnataka</p>
--	--	--	---

12.	Original Application No. 85/2015 M.A.No.259/2015)	Centre for Wildlife & Environmental Litigation Vs. U.O.I. & Ors.	Mr. Gaurav Kumar Bansal, Adv. for the Applicant Mr. Vishwendra Verma and Ms. Shivali, Adv. for R-1 Mr. V.K. Tondon, Adv. for R-2 & 10 Mr. Biraja Mohopatra, Adv with Mr. Dinesh Jindal, LO for R-3 Ms. Puja Kalra, Adv. for R-4 Mr. A. Kr. Prasad, Adv. for R-6 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-7 Mr. Shubra Parashar, Adv. for SDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Akshay Abrol, Adv. for EDMC
-----	---	---	---

For orders, cause list and other information please visit our website: www.greentribunal.gov.in